

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 28<sup>th</sup> March, 2019

No. HC.VII-167 (Pt.-V)/2014/1536/A ### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in an **International Conference on Mediation, scheduled to be held on 6<sup>th</sup> & 7<sup>th</sup> April, 2019 at the University of Delhi-**

Sl. No.	Name & Designation	Contact Details
1.	Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati	e-mail: <a href="mailto:assamslsa1@gmail.com">assamslsa1@gmail.com</a> <a href="mailto:satyasarma20@gmail.com">satyasarma20@gmail.com</a>  Mob. No. <b>094352-45907</b>
2.	Smti Mezivolu T. Therieh, Member-Secretary, Nagaland State Legal Services Authority, Kohima	e-mail: <a href="mailto:nslsa.nagaland@yahoo.in">nslsa.nagaland@yahoo.in</a> <a href="mailto:nslsa.nagaland@gov.in">nslsa.nagaland@gov.in</a>  Mob. No. <b>094360-05363</b>
3.	Shri Vanlalenmawia, Member-Secretary, Mizoram State Legal Services Authority, Aizawl	e-mail: <a href="mailto:mizoramslsa@gmail.com">mizoramslsa@gmail.com</a>  Mob. NO. <b>08730824034</b>
4.	Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar	e-mail: <a href="mailto:apslsa2013@rediffmail.com">apslsa2013@rediffmail.com</a>  Mob. NO.- <b>09402478111</b>
5.	Shri Arup Jyoti Baishya, Joint Registrar (Judicial), Gauhati High Court, Guwahati-cum-Coordinator, High Court Mediation Centre.	Mob. No. <b>097078-06503</b> e-mail <a href="mailto:dmharup@gmail.com">dmharup@gmail.com</a>

The Officers are to attend the programme accordingly.

By order,  
Sd/- Dhruvad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-V)/2014/ 1537 - 1556/A, dated 28.03.2019

Copy forwarded for information and necessary action to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

**He / she is requested to inform the participant of his / her respective State accordingly.**

10. The Member Secretary, Mediation and Conciliation Project Committee (MCPC).
11. Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati
12. Smti Mezivolu T. Therieh, Member-Secretary, Nagaland State Legal Services Authority, Kohima
13. Mr. Vanlalenmawia, Member-Secretary, Mizoram State Legal Services Authority, Aizawl
14. Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar
15. Shri Arup Jyoti Baishya, Joint Registrar (Judicial), Gauhati High Court, Guwahati-cum-Coordinator, High Court Mediation Centre

*It is for information of the nominated participants that the Mediation and Conciliation Project Committee (MCPC), Supreme Court of India in collaboration with Law Centre-II, Faculty of Law, University of Delhi is organizing the aforementioned International Conference on Mediation. Participants are to make necessary arrangements for attending the Conference. Details of the Conference shall be intimated as and when same is received by the Registry.*

16. The Joint Registrar (PM & P), Gauhati High Court, Guwahati.
17. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
18. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
19. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
20. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

28/3/19  
Registrar (Judicial)